

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.04.2022 (FRIDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 908 of 2021	Sanjay Rajkumar Chhabriaa Vs. Moon Star Securities Trading & Finance Co. Ltd & anr.	Kumar Anurag Singh	Aastha Mehta Alok Jain-R1 Ranjana Roy Gawai Vasudha Sen-R2
2.	Comp. App. (AT) No. 24 of 2021	Ashish Jaiswal Vs. Registrar of Companies, Chhattisgarh	Kamaljeet Singh	
3.	Comp. App. (AT) No. 38 of 2021	Pr. Commissioner of Income Tax (Central)-3 Vs. Bhavyam Fabtrading Ltd. & Ors.	Vibhooti Malhotra	Abhishek Nahta Rishabh Sachdeva
4.	Competition App. (AT) No. 17 of 2021	Together We Fight Society Vs. Competition Commission of India & Ors.	Pratiksha Sharma	Shama Nargis
5.	Competition. App. (AT) No. 04 of 2022	Confederation of Indian Alcoholic Beverage Companies & Anr. Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Shama Nargis T. Sanjay Sanil Kumar G-R2 & R3
6.	Contempt Case (AT) No. 04 of 2021 in Comp. App. (AT) No. 99 of 2020	Seth Chemical Works Pvt. Ltd. & Ors. Vs. Urmila Ray & Anr. With	Soumya Dutta	Shwetaank Nigam-R1 & R2 Ashish Choudhury
7.	Contempt Case (AT) No. 06 of 2021 in Comp. App. (AT) No. 99 of 2020	Urmila Ray & Anr. Vs. Seth Chemical Works Pvt. Ltd. & Ors.	Dhruv Surana	Soumya Dutta Avishek Guha for Contemnors 1-5

For Hearing

8.	Comp. App. (AT) (Ins) No. 234 of 2020	Lupin Dealers Pvt. Ltd. Vs. Ashish Vincom Pvt. Ltd.	Ankur S Kulkarni	Soumya Dutta
9.	Comp. App. (AT) (Ins) No. 304 of 2020	Sucden India Pvt. Ltd. Vs. New Phaltan Sugar Works Ltd. & Anr.	Trideep Pais	Arshik Anand-R3
10.	Comp. App. (AT) (Ins) No. 555 of 2021 & I.A. No. 1609 of 2021	Committee of Creditors of AMW Auto Component Ltd. Through Indian Overseas Bank Vs. Arcelor Mittal Nippon Steel India Ltd. & Anr.	Ashish Prasad	Misha Prabh Simran KaurSiddhant Kant Charu Bansal-R1 Bishwaji Dubey Madhav Kanori-R2
11.	Comp. App. (AT) (Ins) No. 794 of 2021	Supriyo Kumar Chaudhuri & Anr. Vs. Jhunjhunwala Oil Mills Ltd. & Anr. With	Akash Yadav	Gautam Singh
12.	Comp. App. (AT) (Ins) No. 04 of 2022	Jhunjhunwala Oil Mills. Ltd. Vs. JVL Agro Industries Ltd. & Anr.	Gautam Singh	Swati Dalmia Palzer Moktan-R1 & R2
13.	Comp. App. (AT) No. 22 of 2021	Meghdoot Services Ltd. Through Mr. Pradip Prasad Vs. Registrar of Companies, West Bengal	Abhishek Gupta	Kamal Kant Jha
14.	Competition App. (AT) No. 55 of 2018	Hetero Healthcare Ltd. & Ors. Vs. Competition Commission of India & Anr. With	Bina Gupta	Samar Bansal (R-CCI)
15.	Competition App. (AT) No. 75 of 2018	Tapash Ranjan Paul & Ors. Vs. Competition Commission of India & Ors. With	Nisha Kaur Uberoi	Pankaj seth (R-CCI)
16.	Competition App. (AT) No. 76 of 2018	Glenmark Pharmaceuticals Ltd. Vs. Competition Commission of India & Anr. With	Nisha Kaur Uberoi	Samar bansal (R- CCI)
17.	Competition App. (AT) No. 77 of 2018	B.M. Thakkar & Co. Vs. Competition Commission of India & Ors. With	Vaibhav Gaggar	Samar Bansal (R- CCI)

18.	Competition App. (AT) No. 78 of 2018	Dakshay Thakkar Vs. Competition Commission of India & Ors. With	Vaibhav Gaggar	Samar Bansal (R-CCI)
19.	Competition App. (AT) No. 85 of 2018	Glenn M. Saldanha Vs. Competition Commission of India & Ors. With	Nisha Kaur Uberoi	Saurabh Mishra-CCI
20.	Competition App. (AT) No. 80 of 2018	M. Shrinivas Reddy Anr. Vs. Competition Commission of India & Ors. With	Bina Gupta	Pankaj Seth-R1
21.	Competition. App. (AT) No.95 of 2018	Chemists and Druggists Association of Baroda & Ors. Vs. Competition Commission of India & Ors. With	Anshul Narayan	Samar Bansal
22.	Competition App. (AT) No. 02 & 04 of 2019	Divine Savior Pvt. Ltd. & Anr. Vs. Competition Commission of India & Ors. With	Anshul Narayan	Saurabh Mishra (R-CCI)
23.	Competition App. (AT) No. 20-21 of 2019	Federation of Gujarat State Chemists and Druggists Association Vs. The Competition Commission of India & Ors.	Gunjan Chowksey	Navdeep Singh Suhag-R1

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By order of Hon'ble Chairperson
-sd/-
Registrar